

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 2nd January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018, M.A. No. 1737/2018 & M.A. No. 1742/2018) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. Sarthak Chaturvedi, Adv. for Applicant Mr. M.C. Mehta & Ms. Katyayni, Advs. Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. for Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma Mr. Gaurav Kumar Bansal, Adv. Mr. D. K. Sharma & Kartikay Sharma, Advs.
2.	Original Application No. 280/2017 (M.A. No. 529/2017) WITH	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

AFTER NOTICE			
4.	Original Application No. 608/2018	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Gigi C. George, Adv. for R-2 to 8 Mr. Mukesh Verma, Adv. for UP Mr. Shlok Chandra, Adv. for MoEF Mr. Amit Verma, Adv. for State of UP Mr. Amit Upadhyay, Adv. for R-9 &12 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Ani Singh, Adv. for R-13 Mr. Pradeep Misra, Adv. for UPPCB
6.	Original Application No. 320/2018 (M.A. No. 1498/2018)	Rajat Rai Khatri Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhimanyu Gupta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1, 2, 4 to 13 Ms. Puja Kalra, Adv. for SDMC
FOR HEARING			
7.	Original Application No. 54/2016	Suryajyoti Singh Paul Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Advs. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Shubham Bhalla, Adv. for U.T. Chandigarh Administration Mr. Pawan Upadhyay, Adv.
8.	Original Application No. 470/2016	Mahendra Pandey Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.
9.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018, M.A. No.1408/2018, M.A. No. 1469/2018, M.A. No. 1525/2018 & M.A. No. 1533/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv. Mr. Atif Suhrawardy, Adv. Mr. Yogesh Kumar, Adv.

10.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3
11.	Original Application No. 163/2017 (M.A. No. 297/2017, M.A. No. 1235/2018, M.A. No. 1396/2018, M.A. No. 1529/2018, M.A. No. 1530/2018, M.A. No. 1531/2018, M.A. No. 1532/2018 & M.A. No. 1693/2018)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Advs. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Amandeep Singh, Adv. Mr. Nachiketa Suri, Adv.
12.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11 Mr. Aditya Gupta, Adv.
13.	Original Application No. 252/2017	Mohit Narang Vs. Shalom & Ors.	Mr. Anuj Tyagi, Adv. for Applicant Ms. Shivani Kher, Adv. for R-1 & 2 Mr. Subham Bhalla, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. for R-7 Mr. Tarunvir Singh Khehar, Adv. with Dinesh Jindal, LO for DPCC Mr. Kamal Bansal, Adv.
14.	Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Ravinder Kumar Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamaljeet Singh, AAG for State of Punjab
15.	Original Application No. 692/2018 (M.A. No. 1401/2018 & M.A. No. 1402/2018)	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Anil Kumar Sangal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for CGSC Ms. Preeti Singh, Adv.
CASES AT SR. NO. 16 TO 23 WILL BE TAKEN-UP ON 18.01.2019 FOR HEARING			
16.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. Gautam Singh, Adv. (AC) Ms. Sakshi Popli, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Rahul Verma, AAG for State of Uttarakhand Mr. A. K. Prasad, Adv. for MoWR Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
17.	Original Application No.	Jan Kalyan Sewa Trust	Mr. Sanjay Upadhyay, Adv. for Applicant

	472/2017 (M.A. No. 920/2017 & M.A. No. 1042/2018)	Vs. State of UP & Ors.	Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Nitin Singh, Adv. for R-4 & 5 Mr. M. P. Shorawala, Adv. Mr. Shiv Mangal Sharma, Adv. with Mr. Saurabh Rajpal, Adv. for RSPCB
18.	Execution Application No. 09/2018 IN O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB
19.	Appeal No. 24/2018 (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ))	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divyanshu Rai & Mr. Nikhil Nayyar, Advs. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Sayooj Mohan Das. M, Adv. for R-7
20.	Original Application No. 38/2018 (M.A. No. 290/2018 & M.A. No. 1020/2018)	Environment Support Group Vs. Union of India & Ors.	M/s Maitreyi Krishnan & Yogeshwaran. A, Adv. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Devraj Ahok, Adv. for Karnataka Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Pinaki Misra, Sr. Adv. with Mr. Arun K. Sinha, Adv. for R-6
21.	Appeal No. 85/2018 (M.A. No. 956/2018)	Wockhardt Hospitals Limited Vs. Maharashtra Pollution Control Board & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Ms. Sneha Janakiraman, Adv. for Applicant Mr. Mukesh Verma, Adv. for MPCB Mr. Preshit Surshe, Adv. for R-2 & 3 Mr. Shreyas Gacche, Adv. for R-4 Mr. P. K. Mullick, Adv. for R-5
22.	Original Application No. 167/2018 (Earlier O.A. No. 99/2017 (CZ) (PH))	Pathranand Vs. State of M.P. & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rajiv Bansal, Sr. Adv. Mr. Pawan Upadhyay, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
23.	Original Application No. 246/2018	Pradip Kumar Bhuyan & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eisha Krishn, Advs. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dupa Sinha, Adv. Mr. Om Prakash, Adv. for Ministry of Railways Mr. Shuvodeep Roy, Adv. for Assam Mr. Kallol Guha Thakurta, Adv. for Ministry of Power Mr. Navneet Vibhaw, Adv. for R-7 Ms. Akanksha Kwalra, Adv. for R-8

For orders, cause list and other information please visit our website: www.greentribunal.gov.in